

(a) whether there was an explosion in the Southern India Exporting Company Fireworks at Sivakasi on the 7th September, 1961;

(b) whether there was loss of life in the accident; and

(c) what is the result of the enquiry into the accident?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) Five persons died as a result of the accident.

(c) The exact cause of the explosion could not be ascertained. It, however, appears to have occurred during the 'plugging operation' of semi-finished 'wheels' (chakrams) with a wet fireworks composition of Barium Nitrate, Potassium Nitrate and pyro Aluminium powder.

Asia Magazine

***511. Shri Joachim Alva:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Asia Magazine, published in Hong Kong, has sought the permission from the Government of India for publication of their periodical in India;

(b) whether Government are aware that the magazine is now being distributed freely along with the copies of the *Times of India*, Sunday edition; and

(c) what is the policy of Government in regard to such publication or distribution of such periodicals in our country?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir. A request has, however, been received from the Times of India for approval to an agreement between M/S Bennet Coleman and Co. and the Asia Magazine Ltd., Hong Kong, for printing and publishing the magazine in India.

(b) Yes, Sir.

(c) It is the general policy of Government not to permit the publication of foreign-owned newspapers or periodicals in India. Under the Press and Registration of Books Act, 1867, it is obligatory that the printer, publisher and editor of a newspaper or periodical should ordinarily reside in India. The request is being carefully examined in the light of our general policy.

Displaced Families in Purana Quila, New Delhi

***512. Shri Balraj Madhok:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that about 300 refugee families have been living in the old rooms in the walls of Purana Quila in New Delhi;

(b) whether Government have made any survey about the eligibility of these families for rehabilitation; and

(c) if so, what plans have been made to rehabilitate them in view of the dangerously dilapidated condition of these rooms?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (c). The wall rooms in Purana Qila were cleared in 1953 and again in 1956 and the residents provided alternative accommodation. Any squatters who have come to these wall rooms subsequently will be dealt with under the overall problem of removal of slum congestion in Delhi.

(b) No.

Training of Management Personnel

***514. Shri Aurobindo Ghosal:** Will the Minister of Planning be pleased to state:

(a) whether Government propose to set up any institute for training the management personnel; and

(b) if so, when and why?

The Deputy Minister of Planning (Shri S. N. Mishra): The Question will be answered by the Minister for